

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

108(ND) 2014

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Laguna Holding Pvt. Ltd. Vs. Edenpark Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. S.K. Giri, Mr. Tarun Mehta, Ms. Shelly Khanna, Advocates		
	For the Respondent:	Mr. P.V. Kapoor, Sr. Advocate, with Mr. Siddharth Aggarwal, Mr. Anuj Sharma, Ms. Divya Bhalla, Mr. Sidhant Kapur, Mr. Kaveri Gupta, Mr. V.K. Nagrath, Advocates		

ORDER

Notice to the ROC to submit report in this case with respect to the present status of the company and details of filing statutory returns.

To come up on 7th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)